

GOVERNMENT OF INDIA  
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
(DEPARTMENT OF PERSONNEL & TRAINING)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 600**  
(TO BE ANSWERED ON 20.11.2019)

**CREATION OF SEPARATE IAS CADRE**

**600. SHRI TAPIR GAO:**

Will the **PRIME MINISTER** be pleased to state:

- (a) the progress of the proposal received from the Government of Arunachal Pradesh for creation of separate IAS cadre for the State of Arunachal Pradesh;
- (b) the time by which the Government of India is likely to complete the process; and
- (c) if not, the alternate steps proposed for this long pending demand of the State?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES  
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE  
(DR. JITENDRA SINGH)**

(a) to (c): On the basis of the views of the Joint Cadre Authority, viz the Ministry of Home Affairs, it is informed that no such proposal is under consideration of Government.

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